

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (CIVIL) NO. 2350-2354/2022

NATIONAL MEDICAL COMMISSION

PETITIONER(S)

VERSUS

HIMALAYAN INSTITUTE OF MEDICAL SCIENCES & ORS. ETC.

RESPONDENT(S)

WITH

TRANSFER PETITION (CIVIL) NOS. 3010/2022, 1355/2023, 2590/2023,
2660/2023, 2711/2023 AND 2876/2023

O R D E R

Considering the issue involved in Writ Petition (Civil) No.682 of 2022 which is the pending in this Court and the issues involved in the writ petitions which are subject matter of transfer, we allow the Transfer Petitions.

The Registry to issue orders to the Registrar General of all the concerned High Courts to immediately transmit the record of the transferred writ petitions.

.....J.
(ABHAY S.OKA)

.....J.
(UJJAL BHUYAN)

NEW DELHI;
JANUARY 05, 2024.

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s). 682/2022

AHSI ASSOCIATION OF HEALTH SCIENCES INSTITUTES Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

WITH

T.P.(C) No. 2350-2354/2022
(IA No. 159049/2022 - EX-PARTE STAY)

T.P.(C) No. 3010/2022

T.P.(C) No. 1355/2023

T.P.(C) No. 2590/2023

T.P.(C) No. 2660/2023
(IA No. 206103/2023 - EXEMPTION FROM FILING O.T.)T.P.(C) No. 2711/2023
(IA No. 209104/2023 - EXEMPTION FROM FILING O.T.)

T.P.(C) No. 2876/2023

Date : 05-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYANFor Petitioner(s) Mr. Chiranjivi Sharma, Adv.
 Mr. Vasu Gupta, Adv.
 Mr. Pranaya Goyal, AORMr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rajesh Raj, Adv.
Ms. Ankita Dogra, Adv.For Respondent(s) Mr. Samir Malik, AOR
 Mr. Ravi Prakash, Adv.
 Ms. Astu Khandelwal, Adv.

Mr. Shivam Singh, Adv.
Ms. Shaswati Parhi, Adv.
Mr. Gopal Singh, AOR

Mr. Gurmeet Singh Makker, AOR

Ms. Pallavi Langar, AOR
Ms. Pragya Baghel, Adv.

Mr. Gaurav Sharma, AOR

Mr. Ashok Kumar Panda, Sr. Adv.
Mr. Chanchal Kumar Ganguli, AOR
Mr. Raja Chatterjee, Adv.
Mr. Shashwat Panda, Adv.
Mrs. Jyoti Kumari, Adv.

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Abhimanyu Jhamba, Adv.
Mr. Kashif Irshad Khan, Adv.

Mr. Amit Anand Tiwari, A.A.G.
Mr. Sabarish Subramanian, AOR
Mr. Vishnu Unnikrishnan, Adv.
Mr. C Kranthi Kumar, Adv.

Mr. Saurabh Mishra, A.A.G.
Mr. Sunny Choudhary, AOR
Mr. Sandeep Sharma, Adv.

Ms. Bina Madhavan, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Mr. Lakshay Saini, Adv.
M/S. LAWYER S KNIT & CO, AOR

Ms. Awantika Manohar, AOR

Mr. Himinder Lal, AOR

Mr. Sanjeev Agarwal, AOR
Mr. Ekansh Agarwal, Adv.

M/S. Sharan & Associates, AOR

Mr. Devashish Bharuka, AOR
Ms. Sarvshree, Adv.
Ms. Swati Mishra, Adv.

Mr. Ashok Panigrahi, AOR

UPON hearing the counsel the Court made the following
O R D E R

T.P.(C) Nos. 2350-2354/2022, 3010/2022, 1355/2023, 2590/2023, 2660/2023, 2711/2023 and 2876/2023

The Transfer Petitions are allowed in terms of the signed order.

Pending applications stand disposed of accordingly.

Writ Petition(s)(Civil) No(s). 682/2022

List Writ Petition (C) No.682 of 2022 along with all the transferred petitions on 22nd March, 2024 for directions for fixing a date for hearing.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

[THE SIGNED ORDER IN THE TRANSFER PETITIONS IS PLACED ON THE FILE]